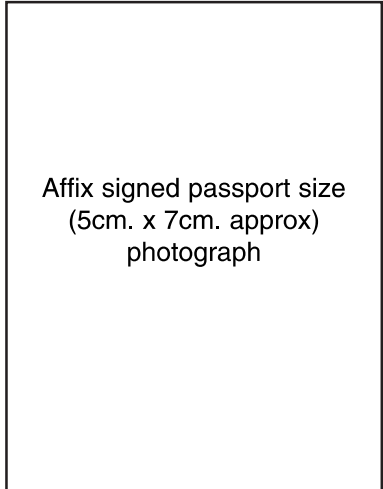


**RESERVE BANK OF INDIA
CENTRAL OFFICE**

DEPARTMENT OF ADMINISTRATION
AND PERSONNEL MANAGEMENT
MUMBAI -400001.



Tel. / Mob. No. : _____

ATTESTATION FORM

Warning

1. The furnishing of false information or suppression of any factual Information in the Attestation Form would be a disqualification and is likely to render the candidate unfit for employment in the Bank.
2. If detained, convicted, debarred, etc. subsequent to the completion and submission of this form, the details should be communicated immediately to the Bank or the authority to whom the attestation form has been sent earlier, as the case may be, failing which it will be deemed to be a suppression of factual information.
3. If the fact that false information has been furnished or that there has been suppression of any factual Information in the attestation form, comes to notice at any time during the service of a person, his/her services would be liable to be terminated without any notice or compensation In lieu thereof.

1. Name in full (in block capitals) with aliases, if any. (Please indicate if you have added or dropped at any stage any part of your name or surname)	Surname Name
2. Present address in full (i.e. Village, Thana and District or House Number, Lane/Street/Road and Town)	
	PIN <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/>
3. (a) Home address in full (i.e. Village, Thana and District or House Number Lane/Street/Road andTown and name of District Headquarters).	(a)
	PIN <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/>
(b) If originally a resident of Pakistan the address in that country and the date of migration to Indian Union.	(b)
	PIN <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/> <input style="width: 20px; height: 20px;" type="text"/>

4. Particulars of places (with periods of residence) where you have resided for more than one year at a time during the preceding five years. In case of stay abroad (including Pakistan), particulars of all places where you have resided for more than one year after attaining the age of 21 years, should be given.

From	To	Residential addresses in full (i.e. Village, Thana & District or House No., Lane/Street Road & Town)	Name of the District Headquarters of the place mentioned in the preceding column
Mth	Yr.	Mth	Yr.

-
- (b) If the previous employment was under the Government of India/a state Government/an Undertaking owned or controlled by the Govt. of India or a State Government/an Autonomous Body/a University/a local Body:

If you had left service on giving a month's notice under rule 5 of the Central Civil Services (Temporary Service) Rules, 1949, or any similar corresponding rules, were any disciplinary proceedings framed against you, or had you been called upon to explain your conduct in any matter at the time you gave notice of termination of service, or at a subsequent date, before your services actually terminated?

-
12. (a) Have you ever been arrested, prosecuted, kept under detention or bound down/fined, convicted by a court of law for any offence, or debarred/disqualified by any Public Service Commission or any institution from appearing at its examination/selection or debarred from any examination, rusticated by any University or any other educational authority/institution?
- (b) Is any case pending against you in any court of law, University or any other educational authority/institution at the time of filling up this attestation form?

(If the answer to (a) or (b) is 'Yes' full particulars of the case, arrest, detention, fine, conviction, sentence, etc. and the nature of the case pending in the Court/University/Educational authority etc. at the time of filling up this form should be given)

(Note : Please also see the 'Warning' at the top of this attestation form)

13. References
Names and addresses of: (1)
- (a) two responsible persons of your locality (OR)
- (b) two persons to whom you are known

PIN

The references should be other than relatives and should be known to you for more than three years (2)

PIN

I certify that the foregoing information is correct and complete to the best of my knowledge and belief. I am not aware of any circumstances which might impair my fitness for employment under Government/Bank.

Date

Signature of candidate

Place:

(NOTE : PLEASE DO NOT LEAVE ANY COLUMN AND SUBCOLUMN BLANK/UNFILLED. YOU MUST WRITE EITHER 'YES' OR 'NO'. DO NOT WRITE NOT APPLICABLE)

P.T.O.

IDENTITY CERTIFICATE

Certificate to be signed by any one of the following

- (i) Gazetted Officers of Central or State Government;
- (ii) Members of Parliament or State Legislature belonging to the Constituency where the candidate or his/her parent / guardian is ordinarily resident;
- (iii) Sub-Divisional Magistrates/Officers;
- (iv) Tehsildars or Naib/Deputy Tehsildars authorised to exercise magisterial powers;
- (v) Principals and Head Masters of the recognised School/College/Institution where the candidate studied last;
- (vi) Block Development Officers;
- (vii) Post-Masters; and
- (viii) Panchayat Inspectors.

Certified that I have known Shri/Shrimati/Kumari _____
son/daughter of Shri _____ for the last _____ years _____
months and that to the best of my knowledge and belief the particulars furnished by him/her are correct.

Signature _____

Designation or Status _____

& address _____

Place : _____

(Rubber stamp of office)

Date : _____

TO BE FILLED BY THE OFFICE

Name, designation and address
of the appointing authority.

Reserve Bank of India

Post for which the candidate is being
considered.: